

- (ii) to forward duplicate registration of mobile registrants to other Exchanges having better employment potential ;
- (iii) to provide adequate representation to minority communities on the Committees on Employment at the District level and to convene the meetings of these Committees at regular intervals ;
- (iv) to create a suitable monitoring system at the State level to ensure proper implementation of the various steps suggested.

(d) Yes, Sir.

(e) The Ministry of Finance has been apprised of the steps already suggested to the State Governments/Union Territories as referred to in reply to part (c) of the Question.

**Manufacture of Thiram by M/S. S.M.P. (Pvt.) Ltd., Bombay**

3670. SHRI MANIK REDDY :  
SHRI M. RAGHUMA REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether M/s. S.M.P. Private Limited, Bombay have been manufacturing Thiram 75 per cent W.P./Seed Dresser without holding valid industrial licence to manufacture the said insecticides ;

(b) whether the company has not been obtaining Thiram technical from any source ;

(c) how Government are allowing manufacture of Thiram 75 per cent W.P. or Seed Dresser from rubber chemical grade of Thiram having impurities highly toxic to human beings ; and

(d) whether Government have taken any action against the company and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course of time.

**Production Target of Foodgrains**

3671, SHRI P. KOLANDAIVELU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have set the target for the total food production during the Seventh Five Year Plan ;

(b) if so, what would be overall increase over the Sixth Plan ; and

(c) whether Government have a plan to export the surplus rice to foreign countries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) ; (a) Yes Sir. A target of 178-183 million tonnes has been fixed for foodgrain production during Seventh Five Year Plan period.

(b) The above Seventh Plan target represents an increase of 24.4-29.4 million tonnes over the Sixth Plan target of 153.6 million tonnes.

(c) Export of basmati rice is permitted under Open General Licence subject to a minimum export price. Export of non-basmati rice is also allowed within a limited ceiling and subject to a minimum export price.

**Changes in retention price-cum Subsidy Scheme for Fertilizers**

3672. DR. G.S. RAJHANS ; Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to bring changes in the existing retention price-cum-subsidy scheme for fertilizer industry shortly ;